

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 1290
TO BE ANSWERED ON 30th JULY, 2024

STRAY DOG

1290. SHRI ATUL GARG:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the number of incidents of stray dog bite reported and persons injured and died in the country during last one year;
- (b) the number of persons administered with Anti-Rabies shots who got injured by Stray dogs;
- (c) whether any measures have been taken to check the menace of stray dogs in the cities; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) As per the data captured in the Integrated Disease Surveillance Programme (IDSP) implemented by the Ministry of Health and Family Welfare, total 30,43,339 number of dog bite cases reported during 2023. During the year, 286 persons died due to dog bite.

(b) Number of anti-rabies shots for dog bite cases during the year 2023 was 46,54,398 as reported by National Centre for Disease Control.

(c) to (d) The Ministry of Health & Family Welfare(MoH &FW) is implementing National Rabies Control Programme since 12th Five-year plan in all States/UTs except for Andaman and Nicobar Islands and Lakshadweep to prevent and control Rabies in the Country.

The objective of the programme is as follows-

1. Capacity Building of States and district level manpower for prevention and control of rabies
2. Promote of cost effective Intra-dermal rabies vaccines for Rabies Post Exposure Prophylaxis.
3. Strengthen rabies diagnostics
4. Strengthening Surveillance of animal bites and rabies cases
5. Information, Education & Communication
6. Intersectional coordination
7. Operational Research

8. The state and District level activity is implementing through NHM PIP Mechanism.

Following initiatives have been undertaken by MoH&FW for prevention and control of Rabies in India-

- Under the “National Health Mission”, the states are being supported by providing budget for implementing the ‘National Rabies Control Program’ through budget for Capacity building of the healthcare staff, procurement of rabies vaccines and Rabies Immunoglobulin, Awareness generation for Rabies Prevention & Control, review meetings, Monitoring and Surveillance, establishment of Model Anti Rabies Clinics & Wound Washing facilities.
- Anti-Rabies vaccine and Anti-Rabies Serum is included in essential list and has been included in the National Free Drug Initiative under NHM in FY 2019-20.
- National Action Plan for Dog-Mediated Rabies Elimination by 2030" (NAPRE) was jointly launched on World Rabies Day with a vision to Eliminate Dog Mediated rabies in India by 2030.
- Communication from Ministry of Health and Family Welfare (MoHFW), Government of India (GoI), was sent to all states and UTs for making Rabies as Notifiable disease. Presently, Human Rabies is notifiable in 23 States/UTs.
- Rabies helpline (15400) has been launched initially for five states (Madhya Pradesh, Delhi, Puducherry, Andhra Pradesh, and Assam), with plans for subsequent launches in other states.
- The Rabies-Free Cities initiative has commenced in a phased manner, targeting Tier 1 and Tier 2 cities for rabies prevention and action plan preparation initially for 15 states.
- Various guidelines on rabies prophylaxis and training modules have been formulated and shared with states for reference and implementation.
- Training modules have been developed for medical officers and health workers. Numerous training sessions for healthcare professionals on proper animal bite management and rabies post-exposure prophylaxis (PEP) have been conducted across all States/UTs.
- Regular IEC activities are undertaken by States and District for generating awareness on do's and don't's following a dog bite, management of Rabies cases etc. (<https://rabiesfreeindia.mohfw.gov.in/iec>)

Further, dog population management is one of the key functions for controlling dog bite cases. In this regard, many Local Bodies are implementing the Animal Birth Control Programme and Anti Rabies Vaccination for which the Central Government has framed Animal Birth Control Rules, 2023. The Animal Welfare Board of India has issued various Advisories for the public and local authorities for management of dogs and responsible pet parent ships. The Central Government is also providing funds to the State Government under Assistant to State for control of Animal Diseases. The State Government can also utilize fund for Rabies vaccination.
